

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 297 of 2013

Dated : 8th August 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s GMR Gujarat Solar Power Pvt. Ltd. Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Rohit Venkat**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.2
Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R.1**

ORDER

Ms. Suparna Srivastava, the learned counsel for the Commission has finished her arguments.

For reply submissions of Mr. M.G. Ramachandran, the learned counsel for the Respondent No.2, post the matter on **27.08.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**